

Sl. No.	States/Uts	Ayurveda	Unani	Homoeopathy	Total
32.	Chandigarh	0	0	165	165
33.	Dadra and Nagar Haveli	0	0	0	0
34.	Daman and Diu	0	0	0	0
35.	Lakshdweep	0	0	0	0
36.	Puducherry	0	0	0	0
TOTAL		443704	51110	293455	788269

- Note:* 1. Ayurveda: Figures in no States of Andhra Pradesh (2017), Bihar (2016), Chhattishgarh (2017), Rajasthan (2017), Tamil Nadu (2016), Telangana (2017) and West Bengal (2017) has been repeated as the current year information not available.
2. Unani: Figures in no States of Andhra Pradesh (2017), Bihar (2016), Chhattishgarh (2017), Rajasthan (2017), Tamil Nadu (2016) and Telangana (2017) has been repeated as the current year information not available.
3. Homoeopathy: Figures in no States of Andhra Pradesh (2017), Assam (2017) and Punjab (2017) has been repeated as the current year information not available.
4. Figures in no Manipur, Mizoram, Sikkim, A&N Islands, D&N Haveli, Daman & Diu, Lakshadweep and Puducherry have been indicated Nil in all streams as there is no separate Board/Council for registration of practitioners in these States.
5. Figures in r/o Meghalaya, Nagaland, Tripura and Chandigarh have been indicated Nil in Ayurveda, Unani, as there is no separate Board/Council for registration of practitioners in these States.
6. "The information of Ayurveda, Unani for the state of Andhra Pradesh (as on 31.03.2014) and Ayurveda for the State of Bihar (as on 31.03.2016) is updated based on the information received from CCIM.

Source: State Boards/Councils

COTPA Amendment Bill

1836. SHRI DEREK O'BRIEN:

SHRIMATI VANDANA CHAVAN:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any steps have been taken to reintroduce the Cigarettes and Other Tobacco Products [Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution (Amendment)] Bill; and

(b) if so, the details thereof, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) No. There is no proposal at present to amend the Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003 (COTPA 2003).